

(2024) 02 TP CK 0002

Tripura High Court- Agartala

Case No: Regular Second Appeal No. 21 Of 2023

Nitai Shil & Anr.

APPELLANT

Vs

State Of Tripura & Ors.

RESPONDENT

Date of Decision: Feb. 2, 2024

Hon'ble Judges: S.D Purkayastha, J

Bench: Single Bench

Advocate: D.R. Choudhury, S. Sarkar, K. De

Judgement

S.D Purkayastha, J

Heard Mr. D.R. Choudhury, learned senior counsel assisted by Mr. S. Sarkar, learned counsel appearing for the appellants.

Mr. K. De, learned Addl. GA appearing for the State-respondents prays for an accommodation.

The prayer stands allowed.

List this matter on 26.02.2024 for hearing.

On the next date, invariably the parties are directed to argue the matter.